

Item No. 2

Central Administrative Tribunal Jammu Bench, Jammu

TA No.4538/2020
(SWP No. 1988/2015)

Wednesday, this the 5thday of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Farooq Ahmed Pandit, Age 56 years
S/o Late Ali Mohammad Pandit
R/o SDA Colony Bemina, Srinagar.

...Applicant
(Ms. Rehana Fayaz for Mr. Z.A. Qurashi, Advocate)

VERSUS

1. State of Jammu and Kashmir
Through Commissioner/Secretary to Govt.
General Administration Department
Civil Secretariat, Srinagar/Jammu.
2. Commissioner/Secretary to Govt.
Finance Department
Civil Secretariat, Srinagar/Jammu.
3. Director General
Accounts & Treasuries
J&K, Srinagar/Jammu.
4. Director
Accounts & Treasuries
Kashmir.

..Respondents
(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

The applicant was engaged as Accounts Assistant in the Finance Department on contractual basis in the year 2007. His services were dispensed with in the year 2015. He filed SWP No. 1988/2015 before the Hon'ble High Court of Jammu & Kashmir, with a prayer to declare the action of the respondents in dispensing with his services as illegal and arbitrary, and direct them to regularise his services.

2. The SWP has since been transferred to the Tribunal in view of the reorganisation of the State of Jammu & Kashmir and renumbered as TA No. 4538/2020.
3. Today, we heard Ms. Rehana Fayaz for Mr. Z.A. Qurashi, learned counsel for applicant and Mr. Sudesh Magotra, learned Deputy Advocate General.
4. The engagement of the applicant was on contractual basis and that was discontinued in the year 2015. The Hon'ble High Court passed an order of status quo. Assuming that the applicant continued in the same status, the fact remains that he crossed the

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age of 60 years in the year 2019 itself. The question of granting any further relief at this stage does not arise.

5. The T.A. is accordingly dismissed. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 5, 2021
/sunil/jyoti/sd/